

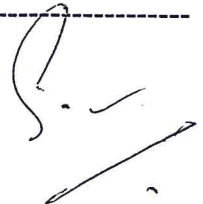
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/8/2017  
NAME OF THE PETITIONER(S) : K.K. JAGADISH  
NAME OF THE RESPONDENT(S) : M/s CADS SOFTWARE INDIA PVT LTD & 7 others  
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	Chithan Sengun of Dna Associates	For Respondents 1 to 8	
2.	B. Sarath babu for A.M. Sri	for petitioner.	B Sarath babu

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner sought time for filing rejoinder to the counter filed by R3, R4 & R7. Time extended at request. Put up on 06.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

bc